

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

24

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/456/(IB)/2017  
NAME OF THE PETITIONER(S) : WANBURY LTD  
NAME OF THE RESPONDENT(S) : BAFNA PHAMACEUTICALS LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1	DEV ESHWAR J	Counsel for petitioner	J. Alf
	For M/s. Shirakumar & Suresh		

2	R Kannan	P.C.S. for Bafna Pharmaceuticals Int'l	R Kannan
---	----------	--	----------

**ORDER**

Counsels representing both the parties are present. Counsel for petitioner stated that the matter has been settled between the parties and prayed for time to file the joint memo of settlement as the same has to be signed by both the parties. Time is extended at request. Put up on 18.12.2017.

-sd-

**S Vijayaraghavan**  
Member (Technical)

-Sd-

**K Anantha Padmanabha Swamy**  
Member (Judicial)